District Level Sports Schools in Tamil Nadu

772. DR. R. LAKSHMANAN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government has established District Level Sports Schools (DLSSs) across the country;

- (b) if so, the details of the DLSSs established in the State of Tamil Nadu; and
- (c) if not, the reasons for not establishing DLSSs?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) to (c) It is proposed to develop District Level Sports Schools (DLSSs) in every district of the country so as to identify and nurture sporting talent in the country. The whole project is still at the conceptual stage only. Hence, no details could be provided at this juncture.

Connecting youth of Bihar to mainstream in Naxal-affected areas

†773. DR. ANIL KUMAR SAHANI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state the details of steps being taken by Government to connect the Youth of the Naxal-affected regions of Bihar with the mainstream?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): The information is being collected and will be laid on the Table of the House.

Transparency in the functioning of IOA

774. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the reconstitution of Indian Olympic Association's bodies like Ethics Commission as well as the Indian Court of Arbitration for Sports has brought more transparency in functioning of Indian Olympic Association (IOA);

(b) if so, the broad terms of reference of these high-profile bodies whose members are judges of either Supreme Court or High Courts; and

(c) the specific fields in which the impact of these two juridical outfits was visible during 2010, 2011 and 2012?

[†]Original notice of the question was received in Hindi.